

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
STARRED QUESTION NO. 202
TO BE ANSWERED ON 18.12.2025

Utilisation of CAMPA funds under National Green Mission

*202. SHRI BIRENDRA PRASAD BAISHYA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether CAMPA (Compensatory Afforestation Fund Management and Planning Authority) funds are being utilized for activities carried out under the National Green Mission;
- (b) if so, the State/UT-wise details of CAMPA funds allocated, released and spent for each activity during the last three years and if not, the reasons therefor; and
- (c) whether CAMPA funds are being used to pay the forest department personnel and for creating or improving infrastructure and if so, the justification for doing so?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BHUPENDER YADAV)

(a) to (c): A statement is laid on the table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE RAJYA SABHA
STARRED QUESTION NO. 202 DUE FOR REPLY ON DATED 18.12.2025 ASKED BY
HON'BLE MEMBER SHRI BIRENDRA PRASAD BAISHYA REGARDING
'UTILISATION OF CAMPA FUNDS UNDER NATIONAL GREEN MISSION'**

(a) & (b) The Compensatory Afforestation Fund Management and Planning Authority (CAMP) funds are used for undertaking various activities related to improvement and enrichment of forests, supporting wildlife and ecological services including artificial regeneration, assisted natural regeneration, protection of forests, forest related infrastructure development, wildlife protection and other ancillary activities related to forest and wildlife management. Various scheme such as and Nagar Van Yojana and Mangrove Initiative for Shoreline Habitats & Tangible Incomes (MISHTI) are also being implemented by the Central Government using CAMP funds. Through Nagar Van Yojana, cities gain green spaces that conserve native flora, raise biodiversity awareness, and improve urban environments while, MISHTI restores mangroves to protect coasts, capture carbon, and support sustainable livelihoods via ecotourism.

An amount of Rs. 84556.43 crores collected towards compensatory levies has been transferred to 34 States/UTs for taking up various activities for forests and wildlife management as per Compensatory Afforestation Fund (CAF) Act, 2016 and Compensatory Afforestation Fund (CAF) Rules, 2018. Details of funds transferred to States/UTs may be seen at **Annexure I**.

States/UT CAMP Authorities submit Annual Plan of Operations (APOs) every year for approval. The amount of APOs approved and utilized by different States/UTs for the last 3 years is attached as **Annexure II**.

In addition, Ministry also implements a Centrally Sponsored Scheme-National Mission for Green India under which funds are released to states for taking up afforestation activities on landscape basis.

(c) The CAMP funds are also used for disbursement of salary and allowances of members and staff of State authorities in accordance with the provisions of Compensatory Afforestation Fund (CAF) Rules, 2018. Rule 6 (a) (iv) of CAF Rules, 2018, which provide for utilisation of interest accrued on deposits in State Fund for disbursement of salary and allowances of members and staffs, both regular and contractual, of the State Authority. Similarly, Rule 5(3) (e) of the CAF Rules, 2018 also permits construction of residential and official buildings in forests for front line staffs deployed for protection of forest and wildlife.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE RAJYA SABHA STARRED QUESTION NO. 202 DUE FOR REPLY ON DATED 18.12.2025 ASKED BY HON'BLE MEMBER SHRI BIRENDRA PRASAD BAISHYA REGARDING 'UTILISATION OF CAMPA FUNDS UNDER NATIONAL GREEN MISSION'

State/UT wise details of funds transferred		
S. No.	States/UTs	Amount transferred (Rs. in crore)
1.	Andaman & Nicobar(UT)	55.92
2.	Andhra Pradesh	2,385.23
3.	Arunachal Pradesh	4,742.60
4.	Assam	1,041.67
5.	Bihar	992.41
6.	Chandigarh(UT)	13.36
7.	Chhattisgarh	7,591.04
8.	Dadra & Nagar and Daman & Diu(UT)	61.88
9.	Delhi(UT)	333.95
10.	Goa	518.85
11.	Gujarat	2,923.47
12.	Haryana	2,308.38
13.	Himachal Pradesh	3,028.99
14.	Jammu&Kashmir(UT)	1,017.00
15.	Jharkhand	7,754.71
16.	Karnataka	2,594.10
17.	Kerala	129.28
18.	Ladakh	1,376.84
19.	Madhya Pradesh	11,965.71
20.	Maharashtra	5,656.46
21.	Manipur	690.11
22.	Meghalaya	233.78
23.	Mizoram	272.62
24.	Odisha	10,131.93
25.	Pondicherry	0.01
26.	Punjab	1,635.38
27.	Rajasthan	2,520.00
28.	Sikkim	703.30
29.	Tamil Nadu	192.99
30.	Telangana	3,852.61
31.	Tripura	445.56
32.	Uttar Pradesh	2,946.18
33.	Uttarakhand	3,757.00
34.	West Bengal	683.12
	Total	84,556.43

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE RAJYA SABHA STARRED QUESTION NO. 202 DUE FOR REPLY ON DATED 18.12.2025 ASKED BY HON'BLE MEMBER SHRI BIRENDRA PRASAD BAISHYA REGARDING 'UTILISATION OF CAMPA FUNDS UNDER NATIONAL GREEN MISSION'

(In Crores)

Status of APO approved by National CAMPA and Utilisation by State Forest Department for the FY 2022-23 to 2024-25							
S. No.	State/UT	2022-23		2023-24		2024-25	
		Amount of Fund utilized by State Forest Department	Amount of Fund utilized by State Forest Department	Amount of Fund utilized by State Forest Department	Amount of Fund utilized by State Forest Department	Amount of Fund utilized by State Forest Department	Amount of Fund utilized by State Forest Department
1	Andaman & Nicobar Islands	10.97	4.22	6.7	2.38	10.42	6.88
2	Andhra Pradesh	224.09	82.51	226.75	146	253.6	129.93
3	Arunachal Pradesh	195.29	189.27	190.69	183.23	126.55	183.23
4	Assam	162.57	130.55	109.69	116.35	104.39	91.14
5	Bihar	115.42	77.69	37.88	29.59	65.18	60.57
6	Chandigarh	1.66	1.6158	1.54	0	1.4	2.50
7	Chhattisgarh	688.46	895.59	471.21	873.52	401.69	304.92
8	Dadra and Nagar Haveli, Daman & Diu	NIL	NIL	NIL	NIL	NIL	NIL
9	Delhi	33.93	11.94	47.15	8.93	34.55	11.3
10	Goa	36.53	12.18	31.28	28.87	29.56	26.46
11	Gujarat	205.4	169.99	250.02	226.76	310.5	309.99
12	Haryana	270.68	138.67	69.03	59.21	110.83	79
13	Himachal Pradesh	190.23	97.01	185.14	61.55	184.52	105.56
14	Jammu & Kashmir	312.69	177.93	370.55	148.29	180.18	153.67
15	Jharkhand	764.85	316.49	412.14	213.04	654.62	275.78
16	Karnataka	270.98	269.37	313.89	288.52	288.06	233.54
17	Kerala	17.26	8.241	9.06	4.728	8.93	7.198
18	Ladakh	NIL	NIL	60.55	39.7	76.94	0
19	Madhya Pradesh	889.84	729.38	1070.6	937.52	1398.42	1245.67
20	Maharashtra	708.11	399.91	597.57	421.15	720.32	530.05
21	Manipur	22.59	22.59	20.26	20.26	27.36	27.36
22	Meghalaya	26.67	8.71	30.91	17.79	24.75	18.63
23	Mizoram	16.74	16.14	14.6	7.56	22.77	5.71
24	Odisha	1191.31	931.1	948.04	833.87	1112.93	1015.64
25	Punjab	203.01	129.81	257.1	116.63	125.94	94.38
26	Rajasthan	249.19	209.19	286.49	242.35	198.44	198.44
27	Sikkim	69.82	67.77	79.95	55.81	44	35.08
28	Tamil Nadu	38.22	25.94	44.15	NIL	35.27	19.68
29	Telangana	772.65	430.55	455.3	237.28	386.8	178.4
30	Tripura	52.9	34.9	85.77	32.52	61.87	40.66

Status of APO approved by National CAMPA and Utilisation by State Forest Department for the FY 2022-23 to 2024-25

S. No.	State/UT	2022-23		2023-24		2024-25	
		APO approved	Amount of Fund utilized by State Forest Department	APO approved	Amount of Fund utilized by State Forest Department	APO approved	Amount of Fund utilized by State Forest Department
31	Uttar Pradesh	344.08	231.74	172.04	166.9	155.57	146.71
32	Uttarakhand	320.15	226.01	383.82	237.01	335.37	302.88
33	West Bengal	52.83	18.93	79.4	47.3	63.51	42.678
Total		8459.12	6065.937	7319.27	5804.618	7555.24	5883.63